

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2242**  
TO BE ANSWERED ON 29.11.2016

**Assistance for Climate Change**

2242. SHRI KALIKESH N. SINGH DEO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has evaluated the impact of India's Intended Nationally Determined Contribution (INDC) commitment on the development agenda and if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government has undertaken measures to attract financial and technological inflows to combat climate change from developed nations and if so, the details thereof;
- (c) whether the Government has allocated funds towards adaptation, if so, the details of sector towards which allocation has been made and the amount allocated and if not, the reasons therefor; and
- (d) whether the Government has undertaken capacity building measures to combat climate change and if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) and (b) India's Intended Nationally Determined Contribution (INDC) is comprehensive and balanced, incorporating all its development priorities. India's contribution take into account its commitment to conservation of nature along with development challenges like poverty eradication, food security, universal access to education, health and energy etc.

Under the Paris Agreement, the developed countries have committed to mobilise US \$100 billion per year and agreed to enhance it by 2025 beyond US \$100 billion per year. Green Climate Fund (GCF) has been set up under the United Nations Framework Convention on Climate Change (UNFCCC) as an operating entity of the financial mechanism of the Convention. India is an eligible country for accessing GCF.

- (c) The Government has established the National Adaptation Fund on Climate Change (NAFCC) to assist States and Union Territories to undertake projects and actions for adaptation to climate change. Rs. 182.27 crores has been

sanctioned for 18 projects for sectors including agriculture and animal husbandry, water resources, coastal areas, biodiversity and ecosystem services.

- (d) Financial assistance of Rs. 10 lakhs has been provided to each State Government for strengthening capacity of nodal agencies for implementation of State Action Plan on Climate Change (SAPCC). 29 States, viz., Bihar, Chhattisgarh, Chandigarh, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Odhisa, Puducherry, Punjab, Sikkim, Tamil Nadu, Tripura, Uttarakhand, Gujarat, Lakshadweep, Andhra Pradesh, Telangana, Nagaland, Arunachal Pradesh, Uttar Pradesh and West Bengal have submitted their project for capacity building.

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